


Companies Act, 2013 - Statement of Notification of Rules

Sr. No.	Particulars of Rules	Effective date
1.	Companies (Specification of definitions details) Rules, 2014	01/04/2014
2.	Companies (Accounts) Rules, 2014	01/04/2014
3.	Companies (Meetings of Board and its Powers) Rules, 2014	01/04/2014
4.	Companies (Declaration and Payment of Dividend) Rules, 2014	01/04/2014
5.	Companies (Audit and Auditors) Rules, 2014	01/04/2014
6.	Companies (Inspection, Investigation and Inquiry) Rules, 2014	01/04/2014
7.	Companies (Registration Offices and Fees) Rules, 2014	01/04/2014
8.	Companies (Appointment and Remuneration of Managerial Personnel) Rules, 2014	01/04/2014
9.	Companies (Incorporation) Rules, 2014	01/04/2014
10.	(i) Companies (Prospectus and Allotment of Securities) Rules, 2014	01/04/2014
	(ii) Companies (Issue of Global Depository Receipts) Rules, 2014	01/04/2014
11.	(i) Companies (Miscellaneous) Rules, 2014	01/04/2014
	(ii) Companies (Adjudication of Penalties) Rules, 2014	01/04/2014
12.	Companies (Acceptance of Deposits) Rules, 2014	01/04/2014
13.	Companies (Authorised to Registered) Rules, 2014	01/04/2014
14.	Nidhi Rules, 2014	01/04/2014
15.	Companies (Appointment and Qualification of Directors) Rules, 2014	01/04/2014
16.	Companies (Management and Administration) Rules, 2014	01/04/2014
17.	Companies (Share Capital and Debentures) Rules, 2014	01/04/2014
18.	Companies (Registration of Foreign Companies) Rules, 2014	01/04/2014
19.	Companies (Registration of Charges) Rules, 2014	01/04/2014
20.	Schedule II	01/04/2014
21.	Corrigenda on Schedule VII	01/04/2014


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